

**IN THE HIGH COURT OF GUJARAT AT AHMEDABAD**

**R/CRIMINAL APPEAL NO. 607 of 2023**

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ASHUMAL @ ASHARAM S/O THAUMAL SINDHI (HARPALANI)  
Versus  
STATE OF GUJARAT

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Appearance:

MR ASHISH M DAGLI(2203) for the Appellant(s) No. 1

MR RONAK RAVAL, APP for the Opponent(s)/Respondent(s) No. 1

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**CORAM: HONOURABLE MR. JUSTICE S.H.VORA**  
and  
**HONOURABLE MRS. JUSTICE MAUNA M. BHATT**

**Date : 16/03/2023**

**ORAL ORDER**  
**(PER : HONOURABLE MR. JUSTICE S.H.VORA)**

Admit. Learned APP waives service of notice of admission  
for the respondent State.

**THE HIGH COURT  
OF GUJARAT**

**(S.H.VORA, J)**

WEB COPY

SHEKHAR P. BARVE

**(MAUNA M. BHATT, J)**